

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20126/2005

(From the judgment and order dated 10/05/2005 in FA No. 1061/2005
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

NEW INDIA ASSURANCE CO. LTD.

Petitioner(s)

VERSUS

HARSHADBHAI AMRUTBHAI MODHIYA & ORS.

Respondent(s)

(With appln . for exempt. from filing O.T. and with prayer for interim
relief and office report)

Date: 18/10/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner(s) Ms. Kiran Suri,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

Stay in the meanwhile.

(S. Thapar)

PS to Registrar

(Jasbir Singh)

Court Master